

**RESUME' OF WORK
DONE BY LOK SABHA**

**FOURTEENTH LOK SABHA
TENTH SESSION, 2007**

**LOK SABHA SECRETARIAT
NEW DELHI**

June, 2007/Asadha, 1929 (Saka)

RESUMÉ OF WORK DONE BY LOK SABHA

FOURTEENTH LOK SABHA—
TENTH SESSION
(23 February, 2007 to 17 May, 2007)



LOK SABHA SECRETARIAT
NEW DELHI
June, 2007/Asadha, 1929 (Saka)

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PREFACE

This Publication contains a brief resume of work done in the Fourteenth Lok Sabha during the Tenth Session *i.e.* from the 23 February, 2007 to 17 May, 2007.

NEW DELHI;
June, 2007

Asadha, 1929 (Saka)

P.D.T. ACHARY,
Secretary-General.

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**Corrigenda to "Resume of work done by Lok Sabha" during
Tenth Session of 14th Lok Sabha**

<u>Page No.</u>	<u>Line</u>	<u>for</u>	<u>Read</u>
17	12 (Column 1)	--	7.
21	1 (Column 6)	8.3%	48.3%
23	13	Discussion	Discussion
32	13	targedy	tragedy
39	9 (Sl. No. 1)	whch	which
49	Sl. No. 22	Dr. Raghuvansh Prasad	Dr. Raghuvansh Prasad Singh
51	Sl. No. 40	40	*40
57	8	12.30	12.30 hrs.
59	8	4.02 hrs.	14.02 hrs.

1. DURATION OF SESSION

(1) Date of Commencement	-	* 23 February, 2007
(2) Date of Adjournment <i>sine die</i>	-	**17 May, 2007
(3) Date of Prorogation	-	21 May, 2007
#(4) Total Number of days of Session	-	84
(5) Number of Actual days of Sittings	-	32
(6) Number of hours of sitting	-	127 Hours 04 minutes

* The first sitting commenced with the playing of National Anthem.

** In order to enable the Standing Committees to consider the Demands for Grants the House was adjourned on 20.3.2007 to meet again on 26.4.2007. The sitting ended with the playing of National Song.

On the suggestion of Ministry of Parliamentary Affairs and subsequent recommendation of the Business Advisory Committee at its sitting held on 13.03.2007, the Lok Sabha agreed to reschedule commencement of the second part of Budget Session from 26 April, 2007 instead of 18 April, 2007 fixed earlier on account of Assembly Elections in Uttar Pradesh. Accordingly, sittings fixed for Wednesday the 18th, Thursday the 19th, Friday the 20th, Monday the 23rd, Tuesday the 24th and Wednesday the 25th April, 2007 were cancelled. The session was adjourned *sine die* on 17.05.2007 instead of 22.05.2007, fixed as per the earlier schedule. As a result, the sittings fixed for Friday the 18th, Monday the 21st and Tuesday the 22nd May, 2007 stood cancelled.

2. BILLS

(i) Government Bills

S.No.	Title of the Bill	Date of introduction	Date of laying on the Table (in case of Bill passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/ remarks
1	2	3	4	5	6	7	8	9
1.	The Finance Bill, 2007	28.2.2007	-	30.4.2007 3.5.2007 (consideration and passing)	8 51	49	46	Passed, as amended
2.	*The National Institute of Pharmaceutical Education and Research (Amendment) Bill, 2007	1.3.2007	-	16.3.2007 (consideration and passing)	0 04	-	-	Passed
3.	**The Sports Broadcasting Signals (Mandatory Sharing with Prasar Bharati) Bill, 2007	1.3.2007	-	8.3.2007 (consideration and passing)	2 44	-	-	Passed
4.	***The National Tax Tribunal (Amendment) Bill, 2007	1.3.2007	-	19.3.2007 (consideration and passing)	0 05	-	-	Passed
5.	The National Rural Employment Guarantee (Extension to Jammu and Kashmir) Bill, 2007	7.3.2007	-	19.3.2007 (Consideration and passing)	0 03	-	-	Passed

6.	\$The Banking Regulation (Amendment) Bill, 2007	9.3.2007	-	16.3.2007 (consideration and passing)	0 05	-	-	Passed
7.	The Taxation Laws (Amendment) Bill, 2007	9.3.2007	-	19.3.2007 (consideration and passing)	0 02	-	-	Passed
8.	The Appropriation (Railways) Vote on Account Bill, 2007	9.3.2007	-	9.3.2007 (consideration and passing)	0 03	-	-	Passed
9.	The Appropriation (Railways) Bill, 2007	9.3.2007	-	9.3.2007 (consideration and passing)	0 02	-	-	Passed
10.	The Indian Maritime University Bill, 2007	13.3.2007	-	-	-	-	-	Pending
11.	The Appropriation (Vote on Account) Bill, 2007	16.3.2007	-	16.3.2007 (consideration and passing)	0 02	-	-	Passed
12.	The Appropriation Bill, 2007	16.3.2007	-	16.3.2007 (consideration and passing)	0 02	-	-	Passed
13.	The Maintenance and Welfare of Parents and Senior Citizens Bill, 2007	20.3.2007	-	-	-	-	-	Pending

* Statutory Resolution seeking disapproval of the National Institute of Pharmaceutical Education and Research (Amendment) Ordinance, 2007 (No. 2 of 2007) promulgated by the President on 29 January, 2007 was not moved.

** The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Sports Broadcasting Signals (Mandatory Sharing with Prasar Bharati) Ordinance, 2007 (No. 4 of 2007) promulgated by the President on 2 February, 2007.

*** Statutory Resolution seeking disapproval of the National Tax Tribunal (Amendment) Ordinance, 2007 (No. 3 of 2007) promulgated by the President on 29 January, 2007 was not moved.

§ Statutory Resolution seeking disapproval of the Banking Regulation (Amendment) Ordinance, 2007 (No. 1 of 2007) promulgated by the President on 23 January, 2007 was not moved.

1	2	3	4	5	H M		7	8	9
14.	The Micro Financial Sector (Development and Regulation) Bill, 2007	20.3.2007	-	-	-	-	-	-	Pending
15.	The Appropriation (Railways) No. 2 Bill, 2007	26.4.2007	-	26.4.2007 (consideration and passing)	0 03	-	-	-	Passed
16.	The Appropriation (No. 2) Bill, 2007	28.4.2007	-	28.4.2007 (consideration and passing)	0 02	-	-	-	Passed
17.	The Cable Television Networks (Regulation) Amendment Bill, 2006	19.12.2006 (Earlier Session)	-	3.5.2007 (consideration and passing)	1 13	2	2	2	Passed, as amended
18.	The Damodar Valley Corporation (Amendment) Bill, 2007	4.5.2007	-	-	-	-	-	-	Pending
19.	The Carriage by Air (Amendment) Bill, 2007	4.5.2007	-	-	-	-	-	-	Pending
20.	The Electricity (Amendment) Bill, 2005	23.12.2005 (Earlier Session)	-	4.5.2007 7.5.2007 (consideration and passing)	4 17	23	23	23	Passed, as amended
21.	The Constitution (Scheduled Castes) Order Amendment Bill, 2006	31.7.2006 (Earlier Session)	-	14.5.2007 (consideration and passing)	0 04	6	2	2	Passed, as amended

22.	The Securities Contracts (Regulation) Bill, 2006	15.12.2006 (Earlier Session)	-	14.5.2007 (consideration and passing)	0 03	2	2	Passed, as amended
23.	The National Institutes of Technology Bill, 2007, as passed by Rajya Sabha	-	26.4.2007	14.5.2007 (consideration and passing)	0 02	-	-	Passed
24.	The State Bank of India (Subsidiary Banks Laws) Amendment Bill, 2006	18.12.2006 (Earlier Session)	-	15.5.2007 (consideration and passing)	1 15	13	13	Passed, as amended
25.	The Warehousing (Development and Regulation) Bill, 2005	7.12.2005 (Earlier Session)	-	15.5.2007 (consideration and passing)	1 03	23	23	Passed, as amended
26.	The Central Road Fund (Amendment) Bill, 2006	18.12.2006 (Earlier Session)	-	16.5.2007 (consideration and passing)	0 04	3	3	Passed, as amended
27.	The Tyre Corporation of India Limited (Disinvestment of Ownership) Bill, 2007	17.5.2007	-	-	-	-	-	Pending
28.	The Mizoram University (Amendment) Bill, 2007, as passed by Rajya Sabha	-	16.5.2007	17.5.2007 (consideration and passing)	0 44	-	-	Passed

SUMMARY

1. Bills pending at the end of last Session	27
2. Bills introduced	19
3. Bills opposed at introduction stage	1
4. Bills passed by Rajya Sabha and laid on the Table	2
5. Bills passed by Rajya Sabha and returned by Lok Sabha with amendments	Nil
6. Bills returned by Rajya Sabha with amendments and laid on the Table of Lok Sabha	Nil
7. Bills passed	22
8. Bills negatived	Nil
9. Bills withdrawn	Nil
10. Bills—part discussed	Nil
11. Motions for adjournment of debate on the Bills adopted	Nil
12. Bills referred to Select Committee	Nil
13. Bills referred to Joint Committee	Nil
14. Bills reported by Select Committee	Nil
15. Bills reported by Joint Committee	Nil
16. Bills originated in and referred to Joint Committee by Rajya Sabha in respect of which motion for concurrence were adopted by Lok Sabha	Nil
17. Bills referred to Standing Committees by Chairman/Speaker	12
18. Bills reported by Standing Committees	5
19. Bills pending at the end of Tenth Session of Fourteenth Lok Sabha	26

(ii) Bills Referred to the Standing Committees and Presentation/Laying of Reports thereof

Sl. No.	Title of the Bill	Date of introduction in Lok Sabha/Rajya Sabha	Referred by Speaker/Chairman	Name of the Committee/Date of reference	Date of presentation/laying of reports	Remarks
1	2	3	4	5	6	7
1.	The Sashastra Seema Bill, 2006	28.7.2006 (RS)	Chairman	Home Affairs (3.8.2006)	27.2.2007	Pending in Rajya Sabha
2.	The Aircraft (Amendment) Bill, 2006	7.8.2006 (LS)	Chairman	Transport, Tourism and Culture (14.12.2006)	13.3.2007	Pending in Lok Sabha
3.	The Central Road Fund (Amendment) Bill, 2006	18.12.2006 (LS)	Chairman	Transport, Tourism and Culture (28.12.2006)	20.3.2007	Passed
4.	The Prevention and Control of Infectious and Contagious Diseases in Animals Bill, 2005	21.12.2005 (RS)	Speaker	Agriculture (13.1.2007)	16.5.2007	Pending in Rajya Sabha
5.	The Payment and Settlement Systems Bill, 2006	25.7.2006 (LS)	Speaker	Finance (28.8.2006)	16.5.2007	Pending in Lok Sabha
6.	The Jawaharlal Institute of Post-Graduate Medical Education and Research, Puducherry Bill, 2007	7.3.2007 (RS)	Chairman	Health and Family Welfare (14.3.2007)	—	Pending with the Committee

1	2	3	4	5	6	7
7.	The Indian Maritime University Bill, 2007	13.3.2007 (LS)	Chairman	Transport, Tourism and Culture (19.3.2007)	—	Pending with the Committee
8.	The Maintenance and Welfare of Parents and Senior Citizens Bill, 2007	20.3.2007 (LS)	Speaker	Social Justice and Empowerment (27.4.2007)	—	Pending with the Committee
9.	The Micro Financial Sector (Development and Regulation) Bill, 2007	20.3.2007 (LS)	Speaker	Finance (27.4.2007)	—	Pending with the Committee
10.	The Seamen's Provident Fund (Amendment) Bill, 2007	3.5.2007 (RS)	Chairman	Transport, Tourism and Culture (11.5.2007)	—	Pending with the Committee
11.	The Damodar Valley Corporation (Amendment) Bill, 2007	4.5.2007 (LS)	Speaker	Energy (18.5.2007)	—	Pending with the Committee
12.	The Carriage by Air (Amendment) Bill, 2007	4.5.2007 (LS)	Chairman	Transport, Tourism and Culture (28.5.2007)	—	Pending with the Committee
13.	The Maternity Benefit (Amendment) Bill, 2007	14.5.2007 (RS)	Speaker	Labour (17.5.2007)	—	Pending with the Committee

14.	The Motor Vehicles (Amendment) Bill, 2007	15.5.2007 (RS)	Chairman	Transport, Tourism and Culture (17.5.2007)	—	Pending with the Committee
15.	The Gram Nyayalayas Bill, 2007	15.5.2007 (RS)	Chairman	Personnel, Public Grievances, Law and Justice (17.5.2007)	—	Pending with the Committee
16.	The Tyre Corporation of India Limited (Disinvestment of Ownership) Bill, 2007	17.5.2007 (LS)	Chairman	Industry (28.5.2007)	—	Pending with the Committee
17.	The Collection of Statistics Bill, 2007	17.5.2007 (RS)	Speaker	Finance (4.6.2007)	—	Pending with the Committee

(iii) Private Members' Bills

Sl. No.	Title of the Bill and member-in-charge	Date of introduction	Date(s) of laying on the Table (in the case Bills passed by Rajya Sabha)	Date(s) of discussion in Lok Sabha	Time taken		No. of amendments tabled	No. of amendments carried	Progress/ Remarks
					H	M			
1	2	3	4	5	6	7	8	9	
1.	The Tourism Promotion Corporation of India Bill, 2007 by Shri K.S. Rao, M.P.	4.5.2007	—	—	—	—	—	—	Pending
2.	The National Commission for Small and Tiny Industries Bill, 2007 by Shri K.S. Rao, M.P.	4.5.2007	—	—	—	—	—	—	Pending
3.	The Constitution (Amendment) Bill, 2007 (<i>Insertion of new article 21B</i>) by Shri K.S. Rao, M.P.	4.5.2007	—	—	—	—	—	—	Pending
4.	The Renewable Energy Resources Commission Bill, 2007 by Shri K.S. Rao, M.P.	4.5.2007	—	—	—	—	—	—	Pending
5.	The National Information Technology Commission Bill, 2007 by Shri Adhalrao Shivaji Patil, M.P.	4.5.2007	—	—	—	—	—	—	Pending

6.	The Farmers Welfare Fund Bill, 2007 by Shri Adhalrao Shivaji Patil, M.P.	4.5.2007	—	—	—	—	—	—	Pending
7.	The Persons Living Below Poverty Line (Identification) Bill, 2007 by Shri Adhalrao Shivaji Patil, M.P.	4.5.2007	—	—	—	—	—	—	Pending
8.	The Widows' Welfare Bill, 2007 by Shri Adhalrao Shivaji Patil, M.P.	4.5.2007	—	—	—	—	—	—	Pending
9.	The Constitution (Amendment) Bill, 2007 (<i>Insertion of new articles 16A and 16AA, etc.</i>) by Shri Suravaram Sudhakar Reddy, M.P.	4.5.2007	—	—	—	—	—	—	Pending
10.	The Constitution (Scheduled Castes) Order (Amendment) Bill, 2007 (<i>Amendment of the Schedule</i>) by Shri K.C. Singh 'Baba', M.P.	4.5.2007	—	—	—	—	—	—	Pending
11.	The Non-Resident Indians (Voting Rights and Welfare) Bill, 2007 by Shri C.K. Chandrappan, M.P.	4.5.2007	—	—	—	—	—	—	Pending
12.	The Integrated Child Development Services (Regularisation) Bill, 2007 by Shri C.K. Chandrappan, M.P.	4.5.2007	—	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
13.	The Cashew Development Board Bill, 2007 by Shri C.K. Chandrappan, M.P.	4.5.2007	—	—	—	—	—	Pending
14.	The Constitution (Amendment) Bill, 2007 (<i>Seventh Schedule</i>) by Ms. Ingrid McLeod, M.P.	4.5.2007	—	—	0-11 (minutes taken on introduction of Bills from Sl. Nos. 1 to 14.)	—	—	Pending
15.	The Agricultural Workers Welfare Bill, 2005 by Shri Hannan Mollah, M.P.	29.7.2005	—	24.11.2006 8.12.2006 (9th Session) 4.5.2007 (10th Session)	02-02 (excluding 2 hours and 10 minutes taken during 9th Session)	—	—	Withdrawn by leave of the House
16.	The Promotion of Self-Employment Bill, 2006 by Shri Chandrakant Khaire, M.P.	14.8.2006	—	4.5.2007	00-17	—	—	Discussion on the motion for consideration of the Bill not concluded. Pending

SUMMARY

(Private Members' Bills)

1. Bills pending at the end of the last session	210
2. Bills introduced	14
3. Bills withdrawn	1
4. Bills negatived	NIL
5. Bills removed from the Register of Pending Bills	8
6. Bills part-discussed	1
7. Bills pending at the end of the Session <i>vide</i> para No. 3684 of Bulletin-Part II, dated 5.6.2007	215

3. CALLING ATTENTION

Sl.No.	Subject	Name of Member who called attention	Name of Minister and Date when taken up	Time Taken	
				H.	M.
*1.	Need to increase the interest rate of small savings in Post Offices and bring it at par with the interest rate in Banks so as to prevent the out flow of deposits and safeguard the interests of depositors of small savings.	Shri Gurudas Dasgupta	<u>Shri P. Chidambaram</u> 07.05.2007	00	45
*2.	The need to set up an Indian Institute of Technology in Orissa as proposed in the Eleventh Five Year Plan and agreed to by the Government earlier.	Shri Braja Kishore Tripathy	<u>Smt. D. Purandeswari</u> 08.05.2007	00	55
3.	Regarding the status of the Sethu-Samundaram Canal Project and the reported controversy regarding its alignment	** Prof. Vijay Kumar Malhotra	<u>Shri T.R. Baalu</u> 16.05.2007	00	45

* The chair allowed some members, whose names were not in the List of Business, to seek clarifications.

** On the request made by Shri Dharmendra Pradhan, who had secured first position in the ballot, as a special case, Hon'ble Speaker allowed Prof. Vijay Kumar Malhotra, M.P., whose name was not included in the Revised List of Business, to call the attention of the Minister of Shipping, Road Transport and Highways.

4. COMMITTEES
(i) Financial Committees

Sl. No.	Name of the Committee	Date of constitution	No. of sittings	Duration		Average percentage of Attendance	Study Tours/Local visits undertaken	Reports Original	Presented Action Taken	Remarks
				H	M					
1.	Committee on Estimates	1.5.2006 1.5.2007	01 (6.3.2006) 01 (7.5.2007)	00	40	30%	—	—	—	—
2.	Committee on Public Undertakings	1.5.2006	7	6	30	55.19%	—	1	2	—
3.	Committee on Public Accounts	28.4.2006- (2006-2007) 30.4.2007- (2007-2008)	01	00	30	50%	Nil	04	05	—

(ii) Standing Committees

Sl. No.	Name of the Committee	Date of constitution	No. of sittings	Duration		Average percentage of Attendance	Study Tours/Local visits undertaken	Reports Presented		Remarks
				H	M			Original	Action Taken	
1	2	3	4	5	6	7	8	9	10	
1.	Committee on Agriculture	05.08.2006	7	11 40	38%	Nil	5	4	(4 DFG Reports + 1 Report on the Prevention and Control of Infectious and Contagious Diseases in Animals Bill, 2005).	
2.	Committee on Chemicals and Fertilizers	05.08.2006	4	7 15	39.51	Nil	4	Nil	—	
3.	Committee on Coal and Steel	05.08.2006	6	6 45	42%	Nil	4	Nil	—	
4.	Committee on Defence	05.08.2006	10	19 45	36%	—	4	1	—	
5.	Committee on Energy	05.08.2006	6	11 05	47.85%	Nil	2	Nil	—	
6.	Committee on External Affairs	05.08.2006	8	11 35	39.73%	Nil	2	Nil	Statements showing Action Taken by the Government on the Recommendations contained in Chapter I of the 12th and 13th Reports on the Action Taken on the recommendations.	

contained in 10th and 11th Reports on Demands for Grants (2006-07) of the Ministry of Overseas Indian Affairs and Ministry of External Affairs were laid on the Table of the Houses on 7 May, 2007.

7.	Committee on Finance	05.08.2006	6	19 25	47.2%	Nil	6	—	Out of 6 original reports, 5 reports were on Demands for Grants (2007-08) and 1 was on Bill.
8.	Committee on Food, Consumer Affairs and Public Distribution	05.08.2006	3	05 00	48.1%	—	2	—	Two final Action Taken statements were also laid in Lok Sabha/Rajya Sabha on 16.05.07
9.	Committee on Information Technology	05.08.2006	9	19 15	32.95%	Nil	4	3	—
10.	Committee on Labour	05.08.2006	4	10 -	49%	—	2	—	Two final Action Taken Statements were laid in the Lok Sabha/Rajya Sabha.

1	2	3	4	5	6	7	8	9	10
11.	Committee on Petroleum & Natural Gas	05.08.2006	3	3 30	48%	Nil	1	1	—
12.	Committee on Rural Development	05.08.2006	10	19 00	54.14%	Nil	4	4	—
13.	Committee on Railways	05.08.2006	9	16 45	36.91%	—	1	1	3 Action Taken Statements were laid in the Lok Sabha and Rajya Sabha on 17.05.07.
14.	Committee on Social Justice & Empowerment	05.08.2006	5	7 40	47.88%	Nil	03	01	Nil
15.	Committee on Urban Development	05.08.2006	4	2 00	54.17%	Nil	03	02	—
16.	Committee on Water Resources	05.08.2006	04	7 30	55.76%	Nil	01	—	One Action Taken Statement was laid in the Lok Sabha/ Rajya Sabha.

(iii) Committees other than Financial and Standing Committees

Sl. No.	Name of the Committee	Date of constitution	No. of sittings	Duration H M	Average percentage of attendance	Study Tours/Local visits undertaken	Reports Original	Presented Action Taken	Remarks
1	2	3	4	5	6	7	8	9	10
1.	Committee on Absence of Members from the sittings of the House	07.08.2006	—	—	—	—	—	—	—
2.	House Committee	14.7.2006	1	1 30	60%	Nil	Nil	Nil	Nil
3.	MPLADS Committee (2006-07)	7.8.2006	1	2 30	45.8%	Nil	Nil	Nil	—
4.	Committee on Privileges	First constituted on 7.8.2004, Reconstituted on 13.7.2005 and 28.08.2006	01	0 30	40%	—	—	—	—
5.	Committee on Ethics	First constituted on 28.4.2005 and Reconstituted on 23.09.2006	—	—	—	—	—	—	—
6.	Committee to inquire into misconduct of Members of Lok Sabha	16.5.2007	—	—	—	—	—	—	—
7.	Committee on Private Members' Bills and Resolutions	25.8.2006	4	2 00	45	Nil	4	Nil	—

1	2	3	4	5	6	7	8	9	10
8.	Committee on Subordinate Legislation	7.8.2006	1	00 45	33.3%	Nil	2	—	0
9.	Committee on Papers Laid on the Table	7.8.2006	2	2 15	52%	Nil	2	—	—
10.	Joint Committee on Offices of Profit	26.8.2004	—	—	—	—	1	—	—
11.	Joint Parliamentary Committee to examine constitutional and legal position relating to Offices of Profit	30.8.2006	2	1 30	41%	—	*	—	—
12.	Rules Committee	25.8.2006	—	—	—	—	—	—	—
13.	General Purposes Committee	21.9.2004	—	—	—	—	—	—	—
14.	Joint Committee on Installation of Portraits/ Statues of National Leaders and Parliamentarians in Parliament House Complex	19.8.2004	1	00 45	80%	—	—	—	—
15.	Joint Committee on Food Management in Parliament House Complex	14.2.2005	Nil	—	—	—	—	—	The term of the Committee was extended by one year for the second time <i>w.e.f.</i> 14.2.2007

16.	Committee on the Welfare of Scheduled Castes and Scheduled Tribes	1.5.2006 (2006—2007) & 1.5. 2007 (2007—2008)	2	1	30	48.3%	Nil	2	1	One tour report was also laid in both the Houses of Parliament.
17.	Business Advisory Committee	19.7.2006	6	2	25	53.3%	—	6	—	—
18.	Joint Committee on Salaries and Allowances of Members of Parliament	7.8.2006	—	—	—	—	—	—	—	—
19.	Committee on Government Assurances (CGA)	7.8.2006	2	2	30	50%	Nil	2	—	(i) The Committee also considered their 18th Report of the Committee regarding request for dropping the Pending assurance presented on 20 March and 27 March 2007 respectively.
20.	Committee on Petitions	25.8.2006	5	4	10	40%	Nil	5	—	(ii) The Committee also considered 20 Memoranda requests received from various Ministries for dropping the assurances.
21.	Committee on Empowerment of Women	25.8.2006 (w.e.f. 16.8.2006)	3	4	20	35.55%	1 Local Visit	Nil	1	—
22.	Railway Convention Committee	17.9.2004	2	2	00	65%	Nil	1**	—	Nil

*Extension of time upto first day of last week of Monsoon Session, 2007 granted by the House.

**Report on Rate of Dividend for the year 2007—08 and other Ancillary Matters.

5. FINANCIAL BUSINESS

Subject	Date of presentation	Date(s) of Discussion	Time taken	
(i) Railway Budget				
Budget (Railways) for 2007-08	26.2.2007	8.3.2007 9.3.2007	}	01 02
		*General discussion *Discussion and voting on Demands for Grants on Account (Railways)		
Supplementary Demands for Grants in respect of Budget (Railways) for 2006-2007	7.3.2007	8.3.2007 9.3.2007	}	12 44
		*Discussion and voting on Supplementary Demands for Grants (Railways)		
Demands for Grants (Railways) for 2007-2008	26.4.2007	**Discussion and voting	0	03

* Discussed together.

** Considered and voted by the House without discussion.

Subject	Date of presentation	Date(s) of Discussion	Time taken
1	2	3	4
(ii) General Budget			
Budget (General) for 2007-2008	28.2.2007		
		12.3.2007	
		13.3.2007	
		14.3.2007	
		16.3.2007	
		*General Discussion	
		*Discussion and voting on Demands for Grants on Accounts (General)	
Supplementary Demands for Grants in respect of Budget (General) for 2006-2007	12.3.2007		
		13.3.2007	
		14.3.2007	
		16.3.2007	
		*Discussion and voting on Supplementary Demands for Grants (General)	
			17 27
Discussion and voting on Demands for Grants of Ministry/Department of—			
1. Labour and Employment		26.4.2007	4 20
2. Science and Technology		27.4.2007	4 38
3. Home Affairs		28.4.2007	6 29

* Budget (General) for 2007-2008 was discussed on 12.3.2007. Supplementary Demands for Grants in respect of Budget (General) for 2006-2007 and Demands for Grants on Account (General) for 2007-2008 were also discussed together, on 13.3.2007, 14.3.2007 and 16.3.2007.

1	2	3	4
	Guillotining of the Demands for Grants of Ministries/Departments of		
	1. Agriculture		
	2. Agro and Rural Industries		
	3. Atomic Energy		
	4. Chemicals & Fertilizers		
	5. Civil Aviation		
	6. Coal		
	7. Commerce and Industry		
	8. Communications and Information Technology		
	9. Company Affairs		
	10. Consumer Affairs, Food and Public Distribution		
	11. Culture	28.4.2007	0 05
	12. Defence	(at 6.01 PM)	
	13. Development of North Eastern Region		
	14. Earth Sciences		
	15. Environment and Forests		
	16. External Affairs		
	17. Finance		
	18. Food Processing Industries		
	19. Health and Family Welfare		

20. Heavy Industries and Public Enterprises				
21. Housing and Urban Poverty Alleviation				
22. Human Resource Development				
23. Information and Broadcasting				
24. Law and Justice				
25. Mines				
26. Minority Affairs				
27. New and Renewable Energy				
28. Overseas Indian Affairs				
29. Panchayati Raj				
30. Parliamentary Affairs				
31. Personnel, Public Grievances and Pensions				
32. Petroleum and Natural Gas				
33. Planning				
34. Power				
35. Lok Sabha				
36. Rajya Sabha				
37. Secretariat of the Vice President				
38. Rural Development				
39. Shipping, Road Transport and Highways				
40. Small Scale Industries				

1	2	3	4
			H M
41. Social Justice and Empowerment			
42. Space			
43. Statistics and Programme Implementation			
44. Steel			
45. Textiles			
46. Tourism			
47. Tribal Affairs		28.4.2007	0 05
48. Urban Development		(at 6.01 PM)	
49. Water Resources			
50. Women and Child Development			
51. Youth Affairs and Sports			

6. MEMBERS ELECTED IN BYE-ELECTIONS

Sl. No.	Name of Member	Date when declared elected	Date of Oath/Affirmation and taking of seat in House
1.	Shri Vijay Bahuguna	27.02.2007	02.03.2007
2.	Shri Navjot Singh Sidhu		07.03.2007
3.	Shri Manik Singh	11.03.2007	20.03.2007
4.	Shri Devvrat Singh	01.04.2007	
5.	Shri Ghuran Ram	02.04.2007	
6.	Shrimati Yashodhara Raje Scindia	11.03.2007	26.04.2007
7.	Shri Vasant Rao J. More		
8.	Shri Haribhau Jawale	12.04.2007	
9.	Shri Prakash B. Jadhao		
10.	Shri Bhai Lal	12.05.2007	14.05.2007
11.	Shri Ramesh Dube		
12.	Shri Anil Shukla Warsi	11.05.2007	15.05.2007

7. MOTIONS
(i) Motions under Rules 191 and 342

Brief Subject	Disposal of Motion under Rule	Name of Member who moved	Date of discussion	Time taken H M	No. of amendments/ Substitute motions tabled/moved/adopted	Remarks
That this House do extend upto first day of the last week of Monsoon Session, 2007 the time for presentation of the Report of the Joint Committee to examine the constitutional and legal position relating to office of profit.	191	Shri Iqbal Ahmed Saradgi	14.5.2007	0 01	Amendments tabled- Nil Amendments moved- Nil Amendments adopted- Nil	Motion was adopted

MOTIONS UNDER RULES 191 AND 342

SUMMARY

No. of notices received	:	895
No. of motions admitted	:	279
No. of motions discussed	:	01
No. of discussions completed	:	01
No. of discussions remained part-discussed	:	Nil
Total time taken	:	01 minute

(ii) Motions under Rule 388 for Suspension of Rules

Sl. No.	Brief Subject	Name of Member who moved	Date(s) of discussion	Time Taken		Remarks
				H	M	
1.	That this House do suspend Clause (i) of Rule 80 of the Rules of Procedure and Conduct of Business in Lok Sabha in so far as it requires that an amendment shall be within scope of the Bill and relevant to the subject matter of the clause to which it relates, in its application to Government Amendment* Nos. 6, 10, 11, 13, 14, 16, 18, 19, 22 and 37 to the Finance Bill, 2007.	Shri P. Chidambaram	3.5.2007	0	10	Adopted
2.	That this House do suspend Clause (i) of Rule 80 of the Rules of Procedure and Conduct of Business in Lok Sabha in so far as it requires that an amendment shall be within scope of the Bill and relevant to the subject matter of the clause to which it relates, in its application to Government Amendment* Nos. 3, 4, 5, 6, 7, 8, 9, 11, 12 and 13 to the Electricity (Amendment) Bill, 2005.	Shri Sushil Kumar Shinde	7.5.2007	0	10	Adopted

*Ten separate motions were moved and adopted.

8. OATH OR AFFIRMATION

Sl. No.	Name of Member	Constituency/ State	Oath/ affirmation	Language in which oath/ affirmation made	Date of oath/ affirmation	Time taken H. M.
1.	Shri Vijay Bahuguna	Tehri Garhwal/ Uttarakhand	Oath	Hindi	02.03.2007	0 01
2.	Shri Navjot Singh Sidhu	Amritsar/Punjab	Oath	English	07.03.2007	0 01
3.	Shri Manik Singh	Sidhi/Madhya Pradesh	Oath	Hindi	20.03.2007	0 01
4.	Shri Devvrat Singh	Rajnandgaon/ Chhattisgarh	Oath	Hindi	26.04.2007	0 07
5.	Shri Ghuran Ram	Palamu/ Jharkhand	Oath	Hindi		
6.	Shrimati Yashodhara Raje Scindia	Gwalior/Madhya Pradesh	Oath	Hindi		
7.	Shri Vasant Rao J. More	Erandol/ Maharashtra	Oath	Hindi		
8.	Shri Haribhau Jawale	Jalgaon/ Maharashtra	Oath	Sanskrit		
9.	Shri Prakash B. Jadhao	Ramtek/ Maharashtra	Oath	Marathi	15.05.2007	0 02
10.	Shri Bhai Lal	Robertsganj/ Uttar Pradesh	Oath	Hindi		
11.	Shri Ramesh Dube	Mirzapur/Uttar Pradesh	Oath	Marathi		
12.	Shri Anil Shukla Warsi	Bilhaur/Uttar Pradesh	Affirmation	English		

9. OBITUARY REFERENCES

Sl. No.	Name of Member	Date of Death/ Occurrence	Date of obituary references	Time Taken H. M.
1.*	Shri Manabendra Shah (Sitting Member)	05.01.2007		
2.	Shri Shyamacharan Shukla (Member, Thirteenth Lok Sabha)	14.02.2007		
3.	Reference to the loss of lives in two bomb blasts that rocket the Pakistan bound Attari-Samjhauta Express near Panipat, Haryana.	18.02.2007	23.02.2007	0 05
4.	Reference to the boat targedy in which fifteen students and three teachers of a primary school lost their lives when their boat capsized in the Bhoothathankettu reservoir of the Tahattekkad Bird Sanctuary near Kothamangalam in Kerala.	20.02.2007		
5.*	Shri Sunil Kumar Mahato (Sitting Member)	04.03.2007	06.03.2007	0 03
6.	Shri S.N. Singh (Member, Fifth Lok Sabha)	17.02.2007		
7.	Shrimati Bonily Khongmen (Member, First Lok Sabha)	17.03.2007		
8.	Shri Ghamandi Lal Bansal (Member, First Lok Sabha)	19.03.2007		
9.	Shri Ram Raghunath Chaudhary (Member, Twelfth and Thirteenth Lok Sabhas)	06.04.2007	26.04.2007	0 07
10.	Reference to the terrorist attacks in Algiers which resulted in the death of more than thirty civilians and injuries to more than hundred and sixty persons.	11.04.2007		
11.	Reference to the terrorist incidents in Casablanca	11.04.2007		
12.	Mr. Boris Nikolaevich Yeltsin (Former President of the Russian Federation)	23.04.2007	27.04.2007	0 01
13.	Shri Chhatrapati Ambesh (Member, Fifth Lok Sabha)	04.04.2007	09.05.2007	0 04
14.	Reference to the tragic road accident in Anand district of Gujarat resulting in death of several people.	14.05.2007	15.05.2007	0 01

* House was adjourned for the day without transacting any business.

10. PANEL OF CHAIRMEN

Sl. No.	Name of Member	Date of Nomination
1.	Shri Giridhar Gamang	18.3.2006
2.	Dr. Satyanarayan Jatiya	
3.	Smt. Sumitra Mahajan	
4.	Dr. Laxminarayan Pandey	
5.	Shri Balasaheb Vikhe Patil	
6.	Shri Varkala Radhakrishnan	
7.	Shri Arjun Charan Sethi	
8.	Shri Mohan Singh	
9.	Smt. Krishna Tirath	
10.	Shri Devendra Prasad Yadav	

11. PAPERS LAID ON THE TABLE

(a)	By Government	1752
(b)	By Private Members	Nil

12. PETITION

Petition presented by Member	—	One
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13. PRESIDENT'S ADDRESS

Date of Address	Date(s) of discussion on Motion of Thanks	Member who moved and seconded	No. of amendments tabled	No. of amendments carried	Motion of Thanks adopted on	Time taken	President's message reported on
						H M	
23.2.2007	1.3.2007	Shri Madhusudan Mistry	1897	—	8.3.2007	12 43	14.3.2007
	7.3.2007	Shri Sandeep Dikshit					
	8.3.2007						

14. QUESTIONS

(i) Starred Questions

(a) Number of Questions put down in Question Lists for oral answer	621
(b) Number of Questions orally answered	75

(ii) Short Notice Questions

Number of Questions put down in Short Notice Question List	NIL
(a) Number of Short Notice Question orally answered	NIL
(b) Number of Short Notice Question Laid on the Table of the House	NIL

(iii) Unstarred Questions

(a) Number of Questions put down in Question Lists for written answers	5928*
(b) Number of Questions for which written answers were laid on the Table including those put down for oral answers but were not called for answer or the Member was absent.	6474

* Excluding Three Unstarred Questions deleted.

15. RESIGNATION BY MEMBERS

Sl. No.	Name of Member	State	Constituency	Date on which accepted by Speaker	Remarks
1.	Shri Sobodh Mohite	Maharashtra	Ramtek	14.02.2007	Resigned on 14.02.2007. Announcement was made in the House on 26.02.2007.
2.	Shri Alemao Churchill	Goa	Marmugao	08.05.2007	Resigned on 08.05.2007. Announcement was made in the House on 10.05.2007.

16. RESOLUTIONS

(i) Government Resolution

Sl. No.	Text	Name of Member who moved	Date of moving and discussion	Time taken	Ministry/ Department concerned	Remarks
1.	*That this House approves the recommendations contained in paras 45, 46, 47, 48, 49, 50 and 51 of the fifth Report of the Railway Convention Committee (2004) appointed to review the rate of dividend payable by the Railway Undertaking to General Revenues, etc., which was presented to Lok Sabha on 18th August, 2006, with modification to para 50 that appropriation of the principal component of the lease charges to the Capital Fund would be made through Major Head 3006 instead of Major Head 3001.	Shri R. Velu	9.3.2007	H 12 M 44	Railways	Adopted.

* Discussed together with the Demands for Grants in respect of the Budget (Railways) for 2007-08.

(ii) Statutory Resolution

Sl. No.	Subject	Article/section of Constitution/ Act	Name of Member who moved	Date of moving and discussion	Time taken	Ministry/ Department concerned	Remarks
1.	*That this House disapproves of the Sports Broadcasting Signals (Mandatory Sharing with Prasar Bharati) Ordinance, 2007 (No. 4 of 2007) promulgated by the President on 2 February, 2007	123	Shri Rajiv Ranjan Singh 'Lalan'	8.3.2007	H M 2 43	Information and Broadcasting	Negated

*Discussed together with Motion for consideration of the Sports Broadcasting Signals (Mandatory Sharing with Prasar Bharati) Bill, 2007.

(iii) Private Members' Resolution

Subject	Name of member who moved	Date(s) moving and discussion	Time taken H M	Ministry/ Department	Remarks
This House resolves that the Government should formulate and implement a comprehensive food and nutrition security scheme aiming at total eradication of hunger from the country.	Shri Naveen Jindal	15.12.2006 (Ninth Session) 16.3.2007 4.5.2007 (Tenth Session)	3 06 (excluding 03 minutes taken during 9th Session)	Consumer Affairs, Food and Public Distribution	Discussion not concluded.

SUMMARY

(Private Members' Resolutions)

1. No. of Resolutions received	:	11
2. No. of Resolutions discussed	:	01
3. No. of Resolutions adopted	:	NIL
4. No. of Resolutions withdrawn	:	NIL
5. No. of Resolutions negatived	:	NIL
6. No. of Resolutions on which debate was adjourned	:	NIL
7. No. of Resolutions part-discussed	:	01

17. SITTINGS OF LOK SABHA

Sl. No.	Subject	Date	Remarks
1.	Cancellation of sitting fixed for 5 March, 2007	02.03.2007	As per decision taken in the Leaders Meeting held on 02.03.2007 the Lok Sabha agreed to cancel its sitting fixed for 5 March, 2007 on account of Holi.
2.	Cancellation of sittings fixed for Wednesday, the 18th, Thursday, the 19th, Friday, the 20th, Monday, the 23rd, Tuesday, the 24th and Wednesday, the 25th April, 2007.	13.03.2007	On the suggestion of Ministry of Parliamentary Affairs and subsequent recommendation of the Business Advisory Committee at its sitting held on 13.03.2007, the Lok Sabha agreed to reschedule commencement of the second part of Budget Session from 26 April, 2007 instead of 18 April, 2007 fixed earlier on account of Assembly elections in Uttar Pradesh. Accordingly, sittings fixed for Wednesday, the 18th; Thursday, the 19th; Friday, the 20th; Monday, the 23rd; Tuesday, the 24th and Wednesday, the 25th April, 2007 were cancelled.

18. SHORT DURATION DISCUSSIONS
(Rule 193)

Sl. No.	Brief Subject	Name of the member who raised	Date(s) of discussion	Time taken		Ministry/ Department concerned	Remarks
				H	M		
1.	Final order dated 5th February, 2007, of the Cauvery Water Disputes Tribunals	Shri Ananth Kumar	20.3.2007	0	01	Water Resources	Part-discussed
2.	Global warming	Shri C.K. Chandrappan	8.5.2007 16.5.2007 17.5.2007	4	25	Environment and Forests	Discussion concluded
3.	Price rise	Shri Prabodh Panda	15.5.2007 17.5.2007	2	45	(i) Finance; and (ii) Consumer Affairs, Food and Public Distribution	Discussion concluded

**SHORT DURATION DISCUSSIONS UNDER RULE 193 ON
MATTERS OF URGENT PUBLIC IMPORTANCE**

SUMMARY

No. of notices received	:	417
No. of discussions admitted	:	6
No. of discussions held	:	3
No. of discussions completed	:	2
No. of discussions remained	:	1
Part-discussed		
Total time taken	:	7 hours 11 minutes

19. SPEAKER/DEPUTY SPEAKER/CHAIRMAN
Announcements/Observations/References/Rulings

Sl. No.	Subject	By Whom	Date
Part – I			
1.	References:— (i) Congratulating Shri Naveen Jindal, MP for winning Gold Medal in the Skeet Shooting at the Fifth Sardar Sajjan Singh Sethi Memorial Masters Shooting Competition held in February, 2007 and a Silver Medal in the same discipline at the 33rd National Games held at Guwahati in January, 2007. (ii) Speaker conveyed good wishes to the Indian Cricket Team participating in ICC Cricket World Cup, 2007.	The Speaker	01.03.2007
2.	Announcement regarding cancellation of sitting fixed on Monday, 5th March, 2007 on account of Holi, as per the decision taken at the meeting of Speaker with Leaders of Parties held on 2.3.2007.	The Speaker	02.03.2007
3.	Observation regarding the business transacted by the House during the Weeks ending on 2nd March, 9th March, 16th March, 28th April, 4th May, 11th May, 2007.	The Speaker	07.03.2007 14.03.2007 20.03.2007 03.05.2007 09.05.2007 15.05.2007
4.	Reference on the occasion of International Women's Day	The Speaker	08.03.2007
5.	Reference congratulating ISRO scientists for the successful launch of the INSAT-4B Satellite of India from Kourou, French, Guyana.	The Speaker	12.03.2007
6.	Ruling on the issue raised by Prof. V.K. Malhotra seeking disqualification of Shri M.K. Subba, MP from the Membership of Lok Sabha on the ground of his citizenship.	The Speaker	20.03.2007

7.	Announcement regarding rescheduling of second part of the Budget Session in view of the ensuing Vidhan Sabha elections in Uttar Pradesh.	The Speaker	20.03.2007
PART – II			
8.	Observation on the decision taken at the meeting of HS with Leaders of Parties held on 25.04.2007 regarding alleged commission of offences under IPC and Passport Act by Shri Babubhai K. Katara, MP.	The Speaker	26.04.2007
9.	Reference regarding 150th Anniversary of India's "First War of Independence".	The Speaker	10.05.2007
10.	Reference to the tragic road accident in Anand district of Gujarat resulting in death of several people.	The Speaker	15.05.2007
11.	Observation regarding constitution of a Committee to inquire into misconduct of Members of Lok Sabha.	The Speaker	16.05.2007
12.	Valedictory Reference on the conclusion of Tenth Session of the Fourteenth Lok Sabha.	The Speaker	17.05.2007

20. STATEMENTS

(i) Statements Made/Laid by Ministers under rule 372 and Direction 73A during Tenth Session of Fourteenth Lok Sabha

Sl. No.	Brief Subject	Name of Minister	Date	Time	Taken
				H	M
1	2	3	4	5	
PART - I					
*1.	Incident of fire due to explosion in Train No. 4001 Delhi-Attari Link Express on 18.2.2007 near Panipat Station of Northern Railway.	Shri Lalu Prasad	23.2.2007	00	01
*2.	The package for promotion of Micro and Small Enterprises	Shri Mahabir Prasad	27.2.2007	00	01
*3.	Preventive detention of Ottavio Quattrocchi in Argentina.	Shri Suresh Pachouri	27.2.2007	00	01
*4.	Status of implementation of recommendations contained in the 20th Report of the Standing Committee on Rural Development, pertaining to the Department of Drinking Water Supply, Ministry of Rural Development.	Dr. Raghuvansh Prasad Singh	2.3.2007	00	01
5.	Government business for the week commencing the 5th March, 2007.	Shri Priyaranjan Dasmunsi	2.3.2007	00	07
*6.	Merger of Air India Limited and Indian Airlines Limited.	Shri Praful Patel	2.3.2007	00	01
7.	Assassination of Shri Sunil Kumar Mahato, M.P. in a naxal attack on 4th March, 2007.	Shri Shivraj V. Patil	7.3.2007	00	20
8.	The addition of new districts under the National Rural employment Guarantee Act, 2005 (NREGA).	Dr. Raghuvansh Prasad Singh	7.3.2007	00	01
9.	Status of implementation of recommendations contained in the Nineteenth Report of the Standing Committee on Rural Development, pertaining to the Department of Land Resources, Ministry of Rural Development.	Dr. Raghuvansh Prasad Singh	9.3.2007	00	01
10.	Government Business for the week commencing the 12th March, 2007	Shri B.K. Handique	9.3.2007	00	08
11.	Status of implementation of the recommendations contained in the 14th Report (2005-06) and 19th Report (2006-07) of the Standing Committee on Agriculture.	Dr. Akhilesh Prasad Singh	12.3.2007	00	01
12.	The successful launch of the INSAT-4B Satellite on 12 March, 2007 from Kourou, French Guyana.	Shri Prithviraj Chavan	12.3.2007	00	01

*Laid a copy (Hindi and English versions) of the statement.

1	2	3	4	5
*13.	Correcting the reply given on 28.11.2006 to USQ No. 987 in Hindi version by Shri Jaswant Singh Bishnoi, M.P. regarding Promotion of Agro and Rural Industries in Rajasthan alongwith the reasons for delay in correcting the reply.	Shri Mahavir Prasad	13.3.2007	00 01
14.	Regarding the incident of firing in Nandigram, West Bengal on 14.3.2007.	Shri Shivraj V. Patil	14.3.2007	00 05
*15.	Status of implementation of the recommendations contained in the 12th, 14th, 15th and 18th Reports of the Standing Committee on Energy, pertaining to the Ministry of Power.	Shri Sushil Kumar Shinde	16.3.2007	00 01
16.	Government business for the remaining part of the first part of the Budget Session.	Shri Priyaranjan Dasmunsi	16.3.2007	00 01
17.	Regarding the incident of naxal attack on police force in Bijapur Police District in Dantewada district in Chhattisgarh in the early hours of 15th March, 2007.	Shri Shivraj V. Patil	16.3.2007	00 05
18.	Regarding incidents on 14.3.2007 in the Nadigram Police Station Area in West Bengal.	Shri Shivraj V. Patil	16.3.2007	00 03
19.	The announcement of bonus for wheat for the current rabi season.	Dr. Akhilesh Prasad Singh	16.3.2007	00 04
*20.	Status of implementation of the remaining two recommendations contained in the First Report of Standing Committee on Agriculture on Demands for Grants (2004-05), pertaining to the Department of Agriculture and Cooperation.	Shri Sharad Pawar	19.3.2007	00 01
*21.	Status of implementation of the recommendations contained in the 39th Report of the Standing Committee on Finance on Demands for Grants (2006-07), pertaining to the Ministry of Statistics and Programme Implementation.	Shri G.K. Vasan	19.3.2007	00 01
*22.	Tenth Plan achievements of the Ministry of Rural Development.	Dr. Raghuvansh Prasad	20.3.2007	00 01
*23.	Status of implementation of the components of Bharat Nirman relating to Ministry of Rural Development.	Dr. Raghuvansh Prasad Singh	20.3.2007	00 01

*Laid a copy (Hindi and English versions) of the statement.

1	2	3	4	5
PART – II				
*24.	Status of implementation of the recommendations contained in the fortieth Report of the Standing Committee on Finance, pertaining to the Ministry of Company Affairs.	Shri Prem Chand Gupta	27.4.2007	00 01
25.	Government business for the week commencing the 30th April, 2007.	Shri B.K. Handique	28.4.2007	00 06
26.	Regarding the successful launch of Polar Satellite Launch Vehicle (PSLV-C8) on April 23, 2007.	Shri Prithviraj Chavan	30.4.2007	00 03
27.	Correcting the reply given on March 19, 2007 to USQ No. 2795 by Shri Madan Lal Sharma, M.P. regarding Relocation of villages from Sariska Reserve along with the reasons for delay in correcting the reply.	Shri Namo Narain Meena	30.4.2007	00 01
28.	Regarding the Nirmal Gram Puraskar, 2007.	Dr. Raghuvansh Prasad Singh	4.5.2007	00 02
*29.	Status of implementation of the recommendations contained in the 168th Report of the Standing Committee on Science and Technology, Environment and Forests, pertaining to the Department of Science and Technology.	Shri Kapil Sibal	4.5.2007	00 01
*30.	Status of implementation of the recommendations contained in the Thirty-eighth Report of the Standing Committee on Finance on Demands for Grants (2006-07), pertaining to the Ministry of Planning.	Shri M.V. Rajasekhar	4.5.2007	00 01
31.	Government business for the week commencing the 7th May, 2007.	Shri P.R. Dasmunsi	4.5.2007	00 14
*32.	Status of implementation of the recommendations contained in the 11th and 20th Reports of the Standing Committee on Agriculture on Demands for Grants (2005-06) and (2006-07), pertaining to the Department of Animal Husbandry, Dairying and Fisheries.	Shri Sharad Pawar	7.5.2007	00 01
*33.	Status of implementation of recommendations contained in the 18th Report of the Standing committee on Agriculture on Demands for Grants (2006-07), pertaining to the Department of Agriculture and Cooperation.	Shri Sharad Pawar	7.5.2007	00 01

*Laid a copy (Hindi and English Versions) of the statement.

1	2	3	4	5
*34.	Status of implementation of the recommendations contained in the Thirteenth Report of the Standing Committee on Labour, pertaining to the Ministry of Labour and Employment.	Shri Oscar Fernandes	7.5.2007	00 01
*35.	Status of implementation of the recommendations contained in the 32nd Report of the Standing Committee on Information Technology on Demands for Grants (2006-07), pertaining to the Ministry of Information and Broadcasting.	Shri B.K. Handique	8..5.2007	00 01
*36.	Correcting the reply given on 14th March, 2007 to USQ No. 2184 by Shri Subhash Sureshchandra Deshmukh, M.P. regarding National Highways in Backward and Rural Areas alongwith the reasons for delay in correcting the reply.	Shri K.H. Muniyappa	9.5.2007	00 01
*37.	Status of implementation of the recommendations contained in the 9th Report of the Standing Committee on Agriculture on Demands for Grants (2005-06) pertaining to the Department of Agriculture and Cooperation.	Shri Kanti Lal Bhuria	14.5.2007	00 01
*38.	Status of implementation of the recommendations contained in the 15th Report of the Standing Committee on Food, Consumer Affairs and Public Distribution, pertaining to the Ministry of Consumer Affairs, Food and Public Distribution (Department of Food and Public Distribution).	Shri Sharad Pawar	14.5.2007	00 01
*39.	Status of implementation of the recommendations contained in the 17th Report of the Standing Committee on Coal and Steel.	Shri Ram Vilas Paswan	14.5.2007	00 01
*40.	Status of implementation of the recommendations contained in the 178th, 180th and 190th Reports of the Standing Committee on Industry, pertaining to the Ministry of Heavy Industries and Public Enterprises.	Shri Sontosh Mohan Dev	14.5.2007	00 01

*Laid a copy (Hindi and English Versions) of the statement.

1	2	3	4	5
*41.	Status of implementation of the recommendations contained in the Eighteenth Report of the Standing Committee on Rural Development on Demands for Grants (2006-07), pertaining to the Department of Rural Development, Ministry of Rural Development.	Dr. Raghuvansh Prasad Singh	14.5.2007	00 01
*42.	Status of implementation of the recommendations contained in the 169th Report of the Standing Committee on Science and Technology, Environment and Forests on Demands for Grants (2006-07), pertaining to the Department of Scientific and Industrial Research.	Shri Kapil Sibal	14.5.2007	00 01
43.	Government business for the week Commencing the 14th May, 2007.	Shri P.R. Dasmunsi	14.5.2007	00 02
*44.	Status of implementation of the recommendations contained in the 19th Report of the Standing Committee on Coal and Steel, pertaining to the Ministry of Mines.	Shri P.R. Dasmunsi	15.5.2007	00 01
*45.	Status of implementation of the recommendations contained in the 170th Report of the Standing Committee on Human Resource Development on Demands for Grants (2005-06), pertaining to the Ministry of Women and Child Development.	Smt. Renuka Chowdhury	15.5.2007	00 01
*46.	Status of implementation of the recommendations contained in the 77th Report of the Standing Committee on commerce on Demands for Grants (2006-07), pertaining to the Ministry of Commerce and Industry (Department of Commerce).	Shri Jairam Ramesh	15.5.2007	00 01
*47.	Correcting the reply given on 19.12.2006 to USQ No. 3942 by Shri G.V. Harsha Kumar, M.P. regarding Assistance to Schools alongwith the reasons for delay in correcting the reply.	Smt. D. Purandeswari	15.5.2007	00 01
*48.	The expansion of coverage of National Rural Employment Guarantee Act (NREGA) in Uttar Pradesh.	Dr. Raghuvansh Prasad Singh	16.5.2007	00 01

*Laid a copy (Hindi and English Versions) of the statement.

1	2	3	4	5
*49.	The status of implementation of National Rural Employment Guarantee Act, 2005.	Dr. Raghuvansh Prasad Singh	16.5.2007	00 01
*50.	Status of implementation of the recommendations contained in the 29th, 30th and 31st Reports of the Standing Committee on Information Technology, pertaining to the Departments of Information Technology, Telecommunications and Posts respectively (Ministry of Communications and Information Technology).	Dr. Shakeel Ahmad	16.5.2007	00 01
*51.	Status of implementation of the recommendations contained in the 8th, 10th and 11th Reports of the Standing Committee on Defence.	Shri A.K. Antony	17.5.2007	00 01
*52.	Status of implementation of the recommendations contained in the 16th Report of the Standing Committee on Coal and Steel on Demands for Grants (2006-07), pertaining to the Ministry of Mines.	Shri Sis Ram Ola	17.5.2007	00 01
*53.	Status of implementation of the recommendations contained in the 94th and 105th Reports of the Standing Committee on Transport, Tourism and Agriculture on Demands for Grants (2005-06 and 2006-07), pertaining to the Ministry of Shipping, Road Transport and Highways (Department of Shipping).	Shri K.H. Muniyappa	17.5.2007	00 01
*54.	Status of implementation of the recommendations contained in the 21st Report of the Standing Committee on Agriculture on Demands for Grants (2006-07), pertaining to the Ministry of Food Processing Industries.	Shri Subodh Kant Sahai	17.5.2007	00 01
*55.	Status of implementation of the recommendations contained in the 15th Report of the Standing Committee on Coal and Steel, pertaining to the Ministry of Coal.	Dr. Dasari Narayana Rao	17.5.2007	00 01
*56.	Status of implementation of the recommendations contained in the 21st and 24th Reports of the Standing Committee on Railways.	Shri R. Velu	17.5.2007	00 01
*57.	Status of implementation of the recommendations contained in the Forty-fourth Report of the Standing Committee on Finance, pertaining to the Ministry of Company Affairs.	Shri Prem Chand Gupta	17.5.2007	00 01

*Laid a copy (Hindi and English Versions) of the statement.

(ii) Matters Under Rule 377

Position regarding receipt of replies from Ministries during Fourteenth Lok Sabha (as on 31.05.2007)

Session	Total Number of Matters raised	No. of replies sent to members by Ministers and copies endorsed to Lok Sabha Secretariat	Pending	Percentage of replies sent to members by the Ministers
First Session (2.6.2004 to 10.6.2004)	35	35	Nil	100.00
Second Session (5.7.2004 to 26.8.2004)	220	219	01	99.55
Third Session (1.12.2004 to 23.12.2004)	188	188	Nil	100.00
Fourth Session (25.2.2005 to 13.5.2005)	365	362	03	99.17
Fifth Session (25.7.2005 to 30.8.2005)	273	270	03	98.90
Sixth Session (23.11.2005 to 23.12.2005)	265	261	04	98.49
Seventh Session (17.2.2006 to 23.5.2006)	435	413	22	94.94
Eighth Session (24.7.2006 to 25.8.2006)	232	177	55	76.29
Ninth Session (22.11.2006 to 19.12.2006)	264	120	144	45.45
Tenth Session (23.02.2007 to 17.05.2007)	324	51	273	15.74
Total	2601	2096	505	80.58

(iii) Statement showing the time lost owing to interruptions in the House during Tenth Session of Fourteenth Lok Sabha

Date	Time lost due to interruptions H. M.	Time lost due to adjournment of the House following interruptions H. M.	Remarks
1	2	3	4
26.02.2007	0.02	04.56	<p>Interruption started at 11.02 hrs. and continued upto 11.04 hrs. At 11.04 hrs. Lok Sabha was adjourned to meet at 12.00 hrs.</p> <p>Interruption started again at 13.04 hrs. and due to continuous interruption Lok Sabha was adjourned for the day.</p>
27.02.2007	0.02	05.55	<p>Interruption started at 11.01 hrs. and continued upto 11.03 hrs. At 11.03 hrs. Lok Sabha was adjourned to meet at 12.00 hrs.</p> <p>The House met at 12.00 hrs. However, at 12.02 hrs., interruptions started and the Lok Sabha was adjourned for the day.</p>
01.03.2007	0.03	01.57	<p>At 11.00 hrs. when the House met interruptions started and continued upto 11.03 hrs. At 11.03 hrs. the Lok Sabha was adjourned to meet at 11.30 hrs.</p> <p>At 11.30 hrs., when the House met, interruptions started again and the House was adjourned upto 14.00 hrs.</p>
02.03.2007	0.04	05.42	<p>Interruption started at 11.03 hrs. and continued upto 11.06 hrs. At 11.06 hrs. Lok Sabha was adjourned upto 11.30 hrs.</p> <p>At 11.30 hrs., when the House met, interruptions started again and continued upto 11.31 hrs. At 11.31 hrs. Lok Sabha was adjourned upto 12.01 hrs.</p>

1	2	3	4
			The House met at 12.01 hrs. Interruptions started at 12.12. hrs. and due to continuous interruption Lok Sabha was adjourned for the day.
07.03.2007	0.28	—	The Lok Sabha met at 13.51 hrs. Interruption started at 13.53 hrs. and continued upto 14.27 hrs.
			Interruption started at 14.31 hrs. and continued upto 14.32 hrs.
13.03.2007	0.05	01.26	At 12.04 hrs., when Lok Sabha met, interruption started and due to interruption the House was adjourned upto 12.15 hrs.
			Interruption started at 12.15 hrs. and continued upto 12.16 hrs. At 12.16 hrs. Lok Sabha adjourned upto 13.00 hrs.
			Interruption started at 14.00 hrs. and continued upto 14.01 hrs. At 14.01 hrs. Lok Sabha adjourned upto 14.30 hrs.
			Interruption started at 14.30 hrs. and continued upto 14.31 hrs. At 14.31 hrs. Lok Sabha adjourned upto 14.45 hrs.
15.03.2007	0.14	05.44	Interruption started at 11.00 hrs. and continued upto 11.07 hrs. At 11.07 hrs. Lok Sabha adjourned to meet at 12.00 hrs.
			At 12.00 hrs. the Lok Sabha met. Interruption started at 12.02 hrs. and continued upto 12.05 hrs. At 12.05 hrs. Lok Sabha was adjourned upto 12.30 hrs.
			Interruption started at 12.30 hrs. and continued upto 12.32 hrs. At 12.32 hrs. Lok Sabha adjourned upto 14.00 hrs.
			Interruption started at 14.00 hrs. and continued upto 14.02 hrs. At 14.02 hrs. Lok Sabha adjourned for the day.

1	2	3	4
16.03.2007	0.11	03.00	<p>Interruption started at 11.00 hrs. and continued upto 11.03 hrs. At 11.03 hrs. Lok Sabha was adjourned upto 12.00 hrs.</p> <p>Interruption started at 12.00 hrs. and continued upto 12.06 hrs. At 12.06 hrs. Lok Sabha was adjourned upto 12.30.</p> <p>Interruption started again at 12.30 hrs. and continued upto 12.32 hrs.</p> <p>At 12.51 hrs. due to interruptions Lok Sabha was adjourned upto 15.30 hrs.</p>
19.03.2007	0.04	05.38	<p>Interruption started at 11.01 hrs. and continued upto 11.05 hrs. At 11.05 hrs. Lok Sabha was adjourned upto 12.00 hrs.</p> <p>At 12.17 hrs. due to interruption Lok Sabha was adjourned for the day.</p>
20.03.2007	0.07	05.23	<p>Interruption started at 11.03 hrs. and continued upto 11.05 hrs. At 11.05 hrs. Lok Sabha adjourned upto 12.00 hrs.</p> <p>Interruption started at 12.20 hrs. and continued upto 12.23 hrs. At 12.23 hrs. Lok Sabha adjourned upto 16.00 hrs.</p> <p>Interruption started at 16.05 hrs. and continued upto 16.06 hrs. At 16.06 hrs. Lok Sabha adjourned upto 16.30 hrs.</p> <p>Interruption started at 16.32 hrs. and continued upto 16.33 hrs. At 16.33 hrs. Lok Sabha adjourned for the day.</p>
26.04.2007	0.06	0.54	<p>Interruption started at 11.16 hrs. and continued upto 11.18 hrs. At 11.18 hrs. Lok Sabha adjourned upto 12.00 hrs.</p> <p>Interruption started at 12.44 hrs. and continued upto 12.48 hrs. At 12.48 hrs. Lok Sabha adjourned upto 14.00 hrs.</p>

1	2	3	4
27.04.2007	0.04	0.09	<p>Interruption started at 12.47 hrs. and continued upto 12.51 hrs. At 12.51 hrs. Lok Sabha adjourned upto 14.00 hrs.</p>
30.04.2007	0.19	0.13	<p>Interruption started at 12.11 hrs. and continued upto 12.30 hrs.</p> <p>At 17.47 hrs. due to interruption Lok Sabha was adjourned for the day.</p>
03.05.2007	0.05	0.20	<p>Interruption started at 12.09 hrs. and continued upto 12.10 hrs. At 12.10 hrs. Lok Sabha was adjourned upto 12.30 hrs.</p> <p>At 12.30 hrs. the House met. Interruption started at 12.31 hrs. and continued upto 12.35 hrs.</p>
04.05.2007	0.03	0.32	<p>Interruption started at 12.25 hrs. and continued upto 12.28 hrs. At 12.28 hrs. Lok Sabha was adjourned upto 13.30 hrs.</p>
07.05.2007	0.23	02.31	<p>The Lok Sabha met at 11.00 hrs. At 11.01 hrs. interruption started and continued upto 11.06 hrs. At 11.06 hrs. Lok Sabha adjourned upto 12.00 hrs.</p> <p>Interruption started at 12.05 hrs. and continued upto 12.12 hrs. At 12.12 hrs. Lok Sabha adjourned upto 14.00 hrs.</p> <p>Interruption started at 14.01 hrs. and continued upto 14.12 hrs. At 14.12 hrs. Lok Sabha adjourned upto 15.00 hrs.</p>
08.05.2007	0.07	01.55	<p>Interruption started at 11.00 hrs. and continued upto 11.04 hrs. At 11.04 hrs. Lok Sabha adjourned upto 12.00 hrs.</p> <p>At 12.00 hrs., when the House met, interruptions started again and due to interruption Lok Sabha was adjourned at 12.01 hrs. to meet at 14.00 hrs.</p>

1	2	3	4
09.05.2007	0.05	04.46	<p>Interruption started at 15.00 hrs. and continued upto 15.02 hrs.</p> <p>Interruption started at 12.07 hrs. and continued upto 12.08 hrs. At 12.08 hrs. Lok Sabha adjourned upto 14.00 hrs.</p> <p>Interruption started at 14.00 hrs. and continued upto 4.02 hrs. At 14.02 hrs. Lok Sabha adjourned upto 15.00 hrs.</p> <p>Interruption started at 15.02 hrs. and continued upto 15.04 hrs. At 15.04 hrs. due to interruption Lok Sabha was adjourned for the day.</p>
10.05.2007	0.06	05.52	<p>Interruption started at 11.02 hrs. and continued upto 11.05 hrs. At 11.05 hrs. Lok Sabha was adjourned upto 12.00 hrs.</p> <p>When the House met at 12.00 hrs., interruption started again and continued upto 12.03 hrs. At 12.03 hrs. Lok Sabha was adjourned for the day.</p>
14.05.2007	0.08	05.28	<p>Interruption started at 11.02 hrs. and continued upto 11.06 hrs. At 11.06 hrs. Lok Sabha adjourned upto 11.20 hrs.</p> <p>At 11.20 hrs. when the House met, interruptions started again and continued upto 11.22 hrs. At 11.22 hrs. the House was adjourned upto 12.00 hrs.</p> <p>Interruption started at 12.12 hrs. and continued upto 12.14 hrs. At 12.14 hrs. Lok Sabha was adjourned to meet at 14.00 hrs.</p> <p>At 14.01 hrs. the House met. At 14.10 hrs. due to interruption Lok Sabha was adjourned for the day.</p>
15.05.2007	0.03	0.13	<p>Interruption started at 12.44 hrs. and continued upto 12.47 hrs. At 12.47 hrs. Lok Sabha was adjourned upto 14.00 hrs.</p>

1	2	3	4
16.05.2007	0.06	03.46	<p>Interruption started at 12.32 hrs. and continued upto 12.36 hrs. At 12.36 hrs. Lok Sabha adjourned upto 14.00 hrs.</p> <p>Interruption started at 14.06 hrs. and continued upto 14.08 hrs.</p> <p>At 14.38 hrs. due to interruptions the Lok Sabha was adjourned for the day.</p>
17.05.2007	0.19	0.39	<p>Interruption started at 12.07 hrs. and continued upto 12.21 hrs. At 12.21 hrs. Lok Sabha was adjourned upto 13.00 hrs.</p> <p>Interruption started at 14.18 hrs. and continued upto 14.21 hrs.</p> <p>Interruption started at 15.31 hrs. and continued upto 15.33 hrs.</p>
Total	3.14	66.59	70.13

Time calculated on the basis of normal time of the House *i.e.* from 11.A.M. to 1 P.M. and from 2 P.M. to 6 P.M.

**(iv) Statement indicating Matters of Urgent Public Importance
Raised (i) after Question Hour, and (ii) before the adjournment of
the House for the day during Tenth Session of
Fourteenth Lok Sabha**

Date	Number of Matters raised	Number of Members who spoke	Time Taken	
			H.	M.
23.02.2007	NIL	NIL	NIL	
26.02.2007	NIL	NIL	NIL	
27.02.2007	NIL	NIL	NIL	
28.02.2007	NIL	NIL	NIL	
01.03.2007	12	12	0	23
02.03.2007	NIL	NIL	NIL	
06.03.2007	NIL	NIL	NIL	
07.03.2007	NIL	NIL	NIL	
08.03.2007	NIL	NIL	NIL	
09.03.2007	NIL	NIL	NIL	
12.03.2007	05	05	0	06
13.03.2007	22	33	0	45
14.03.2007	22	46	0	43
15.03.2007	NIL	NIL	NIL	
16.03.2007	09	09	0	16
19.03.2007	NIL	NIL	NIL	
20.03.2007	NIL	NIL	NIL	
26.04.2007	04	21	0	39
27.04.2007	10	17	0	30
28.04.2007	07	14	0	21
30.04.2007	13	20	0	48
03.05.2007	15	15	0	27
04.05.2007	01	01	0	03
07.05.2007	11	19	0	30
08.05.2007	NIL	NIL	NIL	
09.05.2007	NIL	NIL	NIL	
10.05.2007	NIL	NIL	NIL	
11.05.2007	NIL	NIL	NIL	
14.05.2007	NIL	NIL	NIL	
15.05.2007	18	30	1	04
16.05.2007	NIL	NIL	NIL	
17.05.2007	07	21	0	25
Total	156	263	07	00

**21. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF
BUSINESS TRANSACTED DURING THE TENTH SESSION OF
FOURTEENTH LOK SABHA**

Business	Time taken		Percentage of the total time taken
	H	M	
President's Address	12	43	10.00
BILLS			
(a) Government Bills	*20	53	16.44
(b) Private Member's Bills	02	30	1.97
BUDGETS—			
(a) Railway Budget	13	49	10.87
(b) General Budget	34	41	27.30
CALLING ATTENTION NOTICES	02	25	1.91
DISCUSSIONS—			
Short Duration Discussions (Rule 193)	07	11	5.65
Discussion under Rule 191	00	01	0.01
MATTERS OF URGENT PUBLIC IMPORTANCE	06	58	5.48
MATTERS UNDER RULE 377	00	30	0.40
MOTION—			
Motions under Rule 388	00	20	0.26
QUESTIONS	13	22	10.51
RESOLUTIONS—			
(a) Statutory Resolutions		*	—
(b) Private Members' Resolutions	03	06	2.44
STATEMENTS—			
Rule 372 and Direction 73A	02	05	1.64
OTHER MATTERS such as Oath or Affirmation, Papers laid on the Table, Obituary References, Questions of Privileges, Points of Order, Personal Explanations etc.	06	30	5.12
TOTAL	127	04	100

* Joint discussion took place on certain Statutory Resolution [*vide* Statement No. 16 S. No. (ii)] and Motion for consideration of connected Government Bill [*vide* Statement No 2 S. No. 3]. Time taken on joint discussion has been shown under Government Bills.

22. VACATION OF SEATS

Sl. No.	Name of Member, Constituency and State	Date on which seat became vacant	Remarks
1.	Shri Manabendra Shah (Tehri Garhwal—Uttarakhand)	05.01.2007	Died on 05.01.2007. Obituary Reference was made in House on 23.02.2007.
2.	Shri Subodh Mohite (Ramtek—Maharashtra)	14.02.2007	Resigned on 14.02.2007. Accepted by H.S. on 14.02.2007. Announcement was made in House on 26.02.2007.
3.	Shri Sunil Kumar Mahato (Jamshedpur—Jharkhand)	04.03.2007	Died on 04.03.2007. Obituary Reference was made in House on 06.03.2007.
4.	Shri Alemao Churchill (Marmugao—Goa)	08.05.2007	Resigned on 08.05.2007. Accepted by H.S. on 08.05.2007. Announcement was made in House on 10.05.2007.